

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.10.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5954 of 2025 in Comp. App. (AT) No. ____ of 2025	Bhanu Priya Sharma, Director/Shareholder, Taggart Continuum India Solutions Pvt. Ltd. Vs. Lava Kumar Koppu & Anr., Taggart Continuum India Solutions Pvt. Ltd. & Ors.	Vishal Kumar Rai
2.	I.A. No. 6100 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Cengres Tiles Ltd. Vs. Dhyaani Tradeventures Ltd., (Formerly known as Dhyaani Tile and Marblez Ltd. and Dhyani Enterprise Pvt. Ltd.)	Dheeraj Garg
3.	I.A. No. 6101 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Karuna Sharma, Erstwhile RP of Vogue Clothiers Pvt. Ltd. Vs. Utsav Securities Pvt. Ltd. & Anr.	Karuna Sharma- in-person
4.	I.A. No. 6102 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Cloud Retail Solutions Pvt. Ltd., Through Mr. Lakshay Jain Vs. Neeraj Malhotra, Proprietor of Alpha Zippers Pvt. Ltd. & Ors.	Nikhil Kumar
5.	I.A. No. 6103 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	U.P Analab Vs. Surya Hybrid (Ndia) Pvt. Ltd.	Nitesh Goyal
6.	I.A. No. 6104 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Mekaster Finlease Ltd. Vs. Prayag Polytech Pvt. Ltd.	Kanishk Rana

7.	I.A. No. 6106 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Matix Fertilisers and Chemicals Ltd. Vs. Abhijit Guhathakurta, Liquidator of EPC Constructions Pvt. Ltd.	Shantanu Awasthi
8.	I.A. No. 6107 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Anant Overseas Pvt. Ltd., (Now "Ujala Stainless Pvt. Ltd.") Vs. Daulat Ram Engineering Services Pvt. Ltd.	Megha Saxena

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